

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 55 of 2017 (SZ)

Appellant(s)
M/s. Mars Agro. Chemicals,
Rep. by its Proprietor,
Ayothiyapattnam Village,
Salem.

Vs. Respondent(s)
The Tamil Nadu Pollution Control Board,
Rep. by its Chairman, Chennai and
3 others.

Legal Practitioners for Appellant(s)
M/s. Muthumani Doraisami,
Kandhan Duraisami,
S.Sivapandi and K. Karthikeyan

Legal practitioners for respondent(s)
Mrs. Rita Chandrasekar for R1 and R2

Note of the Registry	Orders of the Tribunal
Order No. 13	<p>Date: 15th November, 2017</p> <p>Respondents have filed their reply.</p> <p>Learned counsel appearing for the appellant submitted that no rejoinder is to be filed.</p> <p>List the matter for final arguments on 11.12.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>